OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Sh. Jai Prakash (E.C.- 29024645) S/o Late Dal Chand,** Sr. Judicial Assistant of this office shall retire from Government Service with effect from 30/06/2026 (Afternoon).

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs):
Delhi

36142 — 176

No. _____Admn.II/PF-SJA&JA/Ret./2026 Delhi, Dated the 05 JUN 2026

Copy forwarded for information and necessary action to:-

1 The Office of all the Principal District & Sessions Judge, Delhi/New Delhi.
2 The Drawing and Disbursing Officer, Shahdara District, KKD Courts, Delhi.
3 The Accounts Officer, Accounts Branch, Shahdara District, KKD Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
4 The Pay & Accounts Office, through the concerned Accounts Branch.
5 The Leave Sanctioning Authority, Shahdara District, KKD Courts, Delhi.
6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, Central & Shahdara District, Delhi/New Delhi.
7 Dealing Assistants- ACRs Cell (Admn-I), Seniority & Promotion- SJA (Admn-II), Transfer & Posting (Admn-II)/ Central District, Tis Hazari Courts, Delhi.
8 Dealing Assistants:- The Pay Bill and Service Book, Shahdara District, Karkardooma Courts, Delhi.
9 The Web-Site Committee, Tis Hazari Courts, Delhi.
10 Promotion Cell & Layers Seat, Tis Hazari Courts, Delhi.
11 Dealing Assistant:- General Branch, Central District, THC, Delhi.
12 Dealing Assistant, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
13 Dealing Assistant, Pension Cell, Shahdara District, Karkardooma Courts, Delhi.
14 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28 A, Tis Hazari Courts, Delhi.
15 Sh. Arun Yadav, General Secretary, DSCEWA (presently posted in South-west District, Dwarka Courts, Delhi).
16 **Sh. Jai Prakash** S/o Late Dal Chand, Sr. Judicial Assistant in Stationery Branch, Shahdara District, Karkardooma Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you along with all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrender of Govt. Accommodation, if occupied.

Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs):
Delhi